Strengthening of Gol Stationery Office

2838. SHRI PRASANTA CHATTERJEE: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that three different committees formed by Government in 1991,1996 and 2000 recommended strengthening of the Government of India Stationery office; and

(b) if so, the action taken to implement the recommendation of the above Committees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERT ' ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) and (b) No formal committees as such were formed by the Government for strengthening of Government of India Stationery Office. However a statement of facts in the matter is given as under:

Statement of Facts

No formal Committees as such were formed by Government in 1991, 1996 and 2000 for strengthening of the Government of India Stationery office, Kolkata. However, a resolution was issued by the Government on 27-2-1991 revoking the earlier resolution of 16-10-87 winding up the GISO, Kolkata. The resolution also ordered to make a study to establish whether there has been any economy in the purchase of stationery items after issue of the orders regarding winding up of GISO on 16-10-87. In the year 1996, the Government entrusted the work of study on the organisational aspect of GISO, Kolkata to the Department of Administrative Reforms and Public Grievances and that Department submitted its report in October, 1997. The study made the recommendation that either the GISO should be converted into an autonomous organisation or that the Internal work Study Unit of this Ministry should undertake the staff assessment study. The Ministry decided to accept the second alternative and the Internal work Study Unit was assigned the job of making assessment of staff requirement of GISO along with its 3 regional depots. The Internal work Study Unit of the Ministry gave its recommendations in the year 2000 recommending continuation of this organization with reduced staff strength. This recommendation has been accepted by this Ministry and the matter has to be taken to the committee of Secretaries as this recommendation is at variance with the recommendations of the Expenditure Reforms Commission who recommended closure of this Organization.

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